

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**

**COURT - 2**

ITEM No152  
CP/6(AHM)2021

**Order under Section 241-242**

**IN THE MATTER OF:**

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

**Order delivered on ..05/10/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Dhruvin Dossani, Advocate on behalf of  
Mr.Masoom K. Shah, Advocate.  
For the Respondent : Mr.Vinit Nagar, PCS.

**ORDER**

Petitioner seeks time to file rejoinder. It is to be filed within two weeks by giving copy to the other side.

Matter stands adjourned to 07.12.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)